

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4134  
ANSWERED ON:03.12.2010  
PATNA KANKADBAGH DRAINAGE PROJECT  
Gangaram Shri Awale Jaywant

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether grave irregularities have been committed in the Patna Kankadbagh Drainage Project in collusion with National Building Construction Company (NBCC); and

(b) if so, the details thereof and the action taken against the persons found guilty?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) and (b): A complaint for bad quality of work was received by the Vigilance Division of NBCC and action has been taken by NBCC against the concerned persons. Memorandum was issued to three supervising officials i.e. two Deputy Project Managers with one annual increment withheld and one Zonal in charge was transferred from the project. Further, the sub-standard work was dismantled and the material was removed from the site without any cost to the Government.